

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 3100
(TO BE ANSWERED ON 14.03.2018)

CASES OF ASSAM IN CBI

3100. SHRI SIRAJUDDIN AJMAL:

Will the **PRIME MINISTER** be pleased to state:

- (a) the number of cases in the State of Assam being investigated by the Central Bureau of Investigation (CBI);
- (b) the time since when these cases are being investigated and the reasons for delay, if any;
- (c) the present status of the case of 'Lafiqul Murder' in BTAD, Assam; and
- (d) the steps taken/being taken by the Government for early investigation and filing of charge sheet in courts?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (d): 27 cases (Regular cases + Preliminary enquiry) pertaining to State of Assam are being investigated into by the CBI.

The year-wise break up of these case are as under:-

| Year | No. of cases |
|-------------|---------------------|
| 2006 | 1 |
| 2013 | 2 |
| 2015 | 1 |
| 2016 | 5 |
| 2017 | 15 |
| 2018 | 3 |

There is no delay except in 02 cases pertaining to the year 2006 and 2015. The case of 2006 is subjudice on an SLP filed in Supreme Court and the case of 2015 is under stay by Hon'ble Supreme Court.

The case of 'Lafiqul Murder' in BTAD, Assam is under investigation.
